

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos.906-908/2026

RAJENDRA (DEAD) THROUGH LRS & ANR.

Appellants

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondents

I.A. No.257844/2023-APPROPRIATE ORDERS/DIRECTIONS
I.A. No.178079/2023-CONDONATION OF DELAY IN FILING
I.A. No.93706/2017-EXEMPTION FROM FILING O.T.
I.A. No.194641/2023-EXEMPTION FROM FILING O.T.
I.A. No.194639/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

WITH

C.A. No.1452/2026 (III-A)
I.A. No.196285/2026-ADDITION/DELETION/MODIFICATION PARTIES
I.A. No.10435/2018-EXEMPTION FROM FILING O.T.

Date : 23-07-2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. Parthiv Goswami, Sr. Adv.
Ms. Parul Shukla, AOR
Ms. Shubhangi Pandey, Adv.
Ms. Atiga Singh, Adv.
Mr. Gladson Rodrigues, Adv.

Dr. Surat Singh, Adv.
Mr. Naresh Kumar, AOR
Mr. Manoj Kumar Rajput, Adv.

For Respondent(s) : Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

Mr. Ravindra Kumar, Sr. Adv.
Mr. Binay Kumar Das, AOR
Ms. Priyanka Das, Adv.
Ms. Neha Das, Adv.
Mr. Shivam Saksena, Adv.

Mr. Soumya Chakraborty, Sr. Adv.

Mr. Ajay Singh, Adv.
Mr. Lokesh Kumar Choudhary, AOR
Ms. Mukteshwari Shukla, Adv.
Mr. Himanshu Shukla, Adv.
Mr. Shubham Singh, Adv.
Mr. Dinesh Kumar Yadav, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

1. It has been pointed out that the present appeals have been referred for mediation in course of the 'Samadhan Samaroh'.
2. In case, the dispute between the parties is not settled in the Samadhan Samaroh, re-list the appeals in the month of September, 2026
3. Interim order, if any, shall continue till the next date of hearing.

(RASHMI DHYANI PANT)
ASST. REGISTRAR-CUM-PS

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)